

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 02nd February, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Appeal No. 02/2016(CZ) (M.A.No.67/16)	Ashish Gaur Vs. MPSEIAA & 6 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. Rishi Raj Saxena, Adv.	
2.	Original Application No. 11/2016(CZ)	Rakesh Malik Vs. The Dutt Mandir Trust & Ors.	Mr.Rakesh Malik, Appli.	
FOR HEARING				
3.	Original Application No. 40/2014(THC)(CZ)	Lakhan Singh Dhurve Vs. State of M.P.& 4 Ors.	Mr. Arun Gautam Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoriya Adv. for R-4	
4.	Original Application 116 /2013(THC) (M.A.No.93/15) (M.A.No.498/15)	Nityendra Manav Vs. State of Rajasthan & 13 Ors.	Dharamvir Sharma, Adv. for Applicant Mr. Sandeep Singh, Adv. for R-11,& R.P.C.B Mr. Sachin K Verma, Adv. Mr. Shreya Raj Saxena Adv. Mr. B.C. Rawat Adv. Mr. Om S. Shrivastava Adv. For (NHAI) Mr. Narendra Bhavsar Adv Mr. B.C. Rawat Adv. Mr. Yogesh Bhatnagar	
5.	Original Application No. 81/2015(CZ)	Shridhar Shivaraman Vs. Govt. Of M.P. & Ors.	Mr. Shridhar Shivaraman, Applicant Mr. Pulkit Godha for Mr. Vijay Choudhary, Adv.	
6.	Original Application No. 119/2015(CZ)	Bhupendra Singh Shakya Vs. M/s Bhopal Incinerators Ltd. & 4 Ors.	Mr. Om Shankar Shivastava, Adv. Mr. Dharamveer Sharma, Adv. Mr. Anhad Tiwari, Adv.. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv.	
7.	Original Application No. 135/2015(CZ)	Ashok Kumar Manjhi Vs. Bhopal Incinerators Ltd. & Anr.	Mr. Om Shankar Shrivastav, Adv. Mr. Dharamvir Sharma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv.	
8.	Original Application No. 136/2015(CZ)	Mohammad Tahir Vs. Bhopal Incinerators Ltd. & Anr.	Mr. Om Shankar Shrivastav, Adv. Mr. Dharamvir Sharma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv.	

9.	Original Application No.118/2015(CZ)	Sunil Patel Vs. Bhopal Incinerators Ltd. & Ors.	Mr. Dharamveer Sharma, Adv. Mr. Anhad Tiwari, Adv. Mr. Om Shankar Shivastava, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv.
10.	Original Application No. 20/2015 (CZ) (M.A.No.816/15) (M.A.No.817/15) (M.A.No.23/16)	Tribunal at its Own Motion (<i>Sand Panna, Mining</i>) Vs Chief Secretary, Govt. of MP & 5 Ors.	Ms. Parul Bhadoria, Adv. for MPPCB Mr. Sachin K. Verma, Adv. Mr. Shirish Mishra, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Deepesh Joshi, Adv. Mr. Rohit Sharma, Adv. Mr. Shivendu Joshi, Adv. Mr. Sambhav Sogani, Adv. Mr. Shivendu Joshi, Adv. Mr. Alkesh Agrawal, Adv. Mr. Amit Dubey, Adv. Mr. Rakesh Gohil, Adv. Ms. Kalpana Jain Gohil, Adv. Mr. Shreyraj Saxena, Adv. Mr. Pankaj Wagnmare, Adv. Mr. Kripashankar, Adv.
11.	Original Application No.05/14(CZ)	Dr. Subhash C.Pandey (<i>Industries at Mandideep</i>) Vs. Union of India & 8 Ors.	Mr. Rajendra Babbar, Adv. for R-1 Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv. R- 4 & 5 Mr. Sachin K. Verma, Adv. for R-6&9 Mr. Sandeep Singh, Adv. for R-3 Mr. Rajendra Giri, Adv. for R-7 Mr. Alkesh Agrawal Adv. Mr. Shrey Raj Saxena Adv. Mr. Ravi Kant patidar Adv. Mr. Ayush Dev Bajpai Adv. Mr. Deepak Gupta, Adv.
12.	Original Application No. 111/2013(CZ) (M.A.No.606/14)	Dr. Subhash C Pandey (<i>MSW, Bhanpur Khanti</i>) Vs. Municipal Corporation 7 & ors.	Dr. Subhash C Pandey Mr. Asad Ullah Khan, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-2 Ms. Parul Bhadoria Adv. for R-3 Mr. Purushaindra Kaura Adv. Mr. S.S. Chauhan, Adv. for State of Chhattisgarh Mr. Sandeep Singh Adv. R.P.C.B Mr. Vijay Kumar Choudhary, Adv. Mr. Ayush Dev Bajpai, Adv.
13.	Original Application No. 36/2014(THC)	Sarvajanik Jankalyan Parmarthik Nyas Vs. State of M.P. & 5 Ors.	Mr. Amalpushp Shroti Adv. Mr. Vijay Kumar Choudhary Adv. For BMC Mr. Neel Choudhary, Adv. Mr. Aashish Shroti, Adv.

FOR COMPLIANCE

14.	Original Application No. 148/2014 (CZ)	Nityanand Mishra (MSW, Rewa) Vs. State of M.P. & 8 Ors.	Mr. Pramod Kumar Pandey Adv. Mr. Sandeep Singh, Adv. R-3 Mr. Ayush Dev Bajpai Adv. Ms. Parul Bhadoria Adv. For R-MPPCB Mr. Dileep Pandey Adv. R-7 Mr. Asif Warsi, Adv.	
15.	Original Application No. 139/2015(CZ)	Dr. B.M.Loya Vs. Sumitra Jagdishalaya & Anr.	Mr. Rohit Sharma, Adv. Mr. Vijay Choudhary, Adv. Mr. Vivek Choudhary, Adv. Mr. Ravi Goyal, Adv.	
16.	Original Application No. 264/2014(THC) (M.A.No.564/14) (M.A.No.637/15)	Sustainability and Human Resources Vs. State of M.P.& 12 Ors.	Mr. Siddharth Singh, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv.	
17.	(M.A.No.08/16) in Original Application No. 193/2014(CZ)	Paryavaran Avam Manav Sanrakshan Samity Vs M/S Highway Infrastructure Pvt. ltd & 7 ors.	Mr. R.S.Verma, Adv. Mr. Yash Vidyarthi Adv. For R-1 Ms. Parul Bhadoria Adv. For MPPCB Mr. Shivendu Joshi, Adv. Mr. Sandeep Shukla, Adv.	
18.	Original Application No. 45/2015(CZ) (M.A.No.775/15)	Vinod Singh Vs. M.P. Water Resources Department & 3 Ors.	Mr. Swapnil Gupta, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv. Mr. Sachin K. Verma, Adv.	